

RAJYA SABHA

Friday, the 26th February, 2016/7th Phalguna, 1937 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

Accounts (2014-15) of the National Legal Services Authority (NALSA), New Delhi and related papers

THE MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987:—
 - (a) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2014-15, and the Audit Report thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4124/16/16]

Copy (2014-15) of Public Enterprises Survey (Volume I and II)

भारी उद्योग और लोक, उद्यम मंत्री (श्री अनंत गीते): महोदय, मैं 2014-15 के वर्ष के लिए लोक उद्यम सर्वेक्षण (खण्ड I और II) की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. *See* No. L.T. 4104/16/16]

Report and Accounts (2014-15) of the Apparel Export Promotion Council (AEPC), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Santosh Kumar Gangwar, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 4132/16/16]